

१	२	३	४	५	६	७
1964	1965	भा० प्र० सेवा	16	6	* 15	6
		भा० वि० सेवा	2	1	2	1
		भा० पु० सेवा	9	3	9	3

\*मालहवां पद प्र० जाति के उम्मीदवार के लिये सुरक्षित है जिसकी नियुक्ति उसके त्रिम्सानी तौर पर डोक होने का फसला होने पर होगी ।

#### Anti-Corruption Drive in Kerala

**2021. Shri Mohammed Koya:** Will the Minister of Home Affairs be pleased to state:

(a) whether there was any concentrated drive against corruption by the C.B.I. in the State of Kerala;

(b) if so, the Departments selected for the purpose;

(c) the number of gazetted and non-gazetted officers involved; and

(d) the other salient features of the enquiry?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir, in six Central Government Departments.

(b) Departments of D.G.S. & D., C.P.W.D., Customs, C.C.I. & E., Port Trusts and D.G.T.D. were selected for the concentrated drive in 1965 throughout the country including the State of Kerala.

(c) As a result of the drive, cases were taken up against 5 Government servants of Gazetted rank and 7 Government servants of non-gazetted rank.

(d) Cases were taken up during 1964-65 against one N.G.O. of D.G.S. & D., 2 G.Os and 1 N.G.O. of Customs Department and 3 G.Os and 5 N.G.Os of Port Trust. No cases were taken up against officers of the remaining three Departments in so far as Kerala State is concerned.

#### 'Milad-E-Sharif'

**2022. Shri Mohammed Koya:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Milad-e-Sharif is declared as a public holiday by the Government of Kerala; and

(b) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) and (b). 'Milad-e-Sharif' was in the past being included in the list of public holidays in Kerala. The number of such closed holidays, which was considered to be on the high side, has, however, been reduced for the year 1966 by converting some of the closed holidays into restricted ones. The number of restricted holidays, which includes 'Milad-e-Sharif' is 13 and a Government servant can avail himself of five of these holidays irrespective of his religion or community.

#### Indian Repatriates from Burma

**2023. Shri Mohammed Koya:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of Indian repatriates from Burma who arrived in Kerala up to the 1st November, 1965;

(b) the number out of them who have been given employment in the Government and quasi-Government Departments; and

(c) the reasons for not absorbing a substantial number in such services as the Madras Government have done?